

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO-1710
ANSWERED ON -13/03/2025

STAFF STRENGTH IN NALSA

1710. SHRI MANOJ KUMAR JHA:

Will the Minister of Law and Justice be pleased to state:

- (a) whether the National Legal Services Authority (NALSA) has requested the sanction of 40 additional posts to manage its increased activities and if so, the details thereof;
- (b) the total number of sanctioned and vacant posts in NALSA as of February 2025; and
- (c) the steps being taken to fill vacant posts and ensure adequate staff strength to support NALSA's mandate and legal aid movement across the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a): NALSA has submitted a proposal for creation of 40 additional posts for NALSA. Subsequently, revised proposal has been received for creation of 46 additional posts instead of 40 posts submitted earlier. The details are at Annexure - A.
- (b): There are 33 sanctioned posts at NALSA in addition to the statutory position of the Member Secretary, out of which 07 posts are vacant as on 28.02.2025.
- (c): Filling of vacant posts is an administrative matter and falls strictly under purview of NALSA. However, NALSA has been taking necessary steps to fill up the vacant posts by direct recruitment, deputation and promotion as the case may be. However, due to unavoidable circumstances including Covid-19 pandemic period, some posts of NALSA could not be filled up. To ensure adequate staff strength to support legal aid movement across the country, manpower is being hired by NALSA on contract basis apart from officers/officials attached with NALSA on diverted capacity from Supreme Court of India and other State Judicial Services.

Annexure-A

Statement as referred in reply to Rajya Sabha Unstarred Question No. 1710 for answering on 13.03.2025 raised by Shri Manoj Kumar Jha, MP – Staff strength in NALSA.

Details of additional posts contained in proposal for creation of posts for NALSA			
S. No.	Designation	Scale of pay	No. of posts
1.	Joint Secretary	Level -14	1
2.	Director	Level -13	1
3.	Deputy Secretary	Level -12	2
4.	Under Secretary	Level -11	2
5.	Assistant Legal Aid Advisor	Level -11	2
6.	Principal Private Secretary	Level -11	1
7.	Deputy Controller of Accounts	Level -11	1
8.	Superintendent (Legal)	Level - 8	3
9.	Superintendent (IT)	Level - 8	1
10.	Section Officer	Level - 8	3
11.	Data Analyst	Level - 8	2
12.	Assistant Accounts Officer	Level - 8	2
13.	Assistant Section Officer	Level - 7	4
14.	Assistant (Legal)	Level - 7	4
15.	Accountant	Level - 6	1
16.	Stenographer Grade-D	Level - 4	2
17.	Data Entry Operator	Level - 4	2
18.	Senior Secretariat Assistant	Level - 4	2
19.	Junior Secretariat Assistant	Level - 2	4
20.	Staff Car Driver	Level - 2	1
21.	Driver-cum-Dispatch Rider	Level - 2	1
22.	MTS (including 2 Farash-cum-Safaiwala)	Level - 1	4
Total posts			46